

SHRI A. G. KULKARNI: I want to submit for your consideration one thing. What is happening is the House becomes disturbed in the sense you said that those who have raised their hands will get permission but that the choice is yours. We might have raised our hands and you are not bound to call all of us or me...

MR. DEPUTY CHAIRMAN:.... or all those who raised their hands.

SHRI A. G. KULKARNI: That is what I say. But the point is, in humbleness I submit to you, you intervene many times in the question; then what happens is we get disturbed. And then, yesterday you allowed the Minister to read a statement for half an hour thereby killing our time...

MR. DEPUTY CHAIRMAN: Nobody, no Minister, had read a statement for half an hour. Don't exaggerate things.

Do not exaggerate. There is a limit to that.... (Interruptions).

SHRI A. G. KULKARNI: I would only submit.... (Interruptions)

श्री बुद्ध प्रिय मौर्य: जो प्रश्न एक मिनट का होता चाहिए वह पांच मिनट में होता है। (व्यवधान)

MR. DEPUTY CHAIRMAN: Order, please. Order; please.

SHRI A. G. KULKARNI: This is Question Hour. We will cooperate with you provided you cooperate with us.

MR. DEPUTY CHAIRMAN: Mr. Kulkarni, you always accuse me. Why don't you ask your friends to keep please. Order, please.

श्री लाल कृष्ण आडवाणी: 12 बजे कर लें। पहले सवाल होने दीजिये। इस विषय में 12 बजे चर्चा करेंगे। ... (व्यवधान)

SHRI DIPEN GHOSH: I want to make a point... (Interruptions).

MR. DEPUTY CHAIRMAN: Question No. 163.

### Take over of Kalinga Tubes Limited

\*163. SHRI B. C. PATTANAYAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the closure of the Kalinga Tubes Limited, Chandur in Orissa;

(b) if so, what are the reasons for its closure;

(c) whether there is any proposal under Government's consideration to take-over the above company; and

(d) if so, by when a decision likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) Yes, Sir.

(b) The reasons for closure are: very old plant and equipment, inadequate quality of products, paucity of working capital funds and large accumulated losses, leading to its becoming as economically and commercially unviable unit.

(c) No Sir.

(d) Does not arise.

SHRI B. C. PATTANAYAK: May I know from the Minister when the Kalinga Tube was started and whether Indian Tube is older than Kalinga Tube or not? What is the policy of the Government to supply raw materials to the Tube Companies? May I also know from the Minister whether due to imported high-priced raw material the Kalinga Tube was suffering the loss? Sir, what is the difference between the prices of raw materials which are imported and of the indigenous tube materials?

SHRI S. M. KRISHNA: Sir, Kalinga Tubes was started somewhere in the early part of 1950's (Interruptions). Sir, the major factors for the sickness

of the units are mentioned in my answer wherein it has been said that the plant and machinery have become almost obsolete. No efforts by the management had been made to modernise these equipment over a period of time. Then again, Sir, their product range was also inadequate and the quality of products also was suspected in the market and just like any other sick industry, this industry also faced a certain working capital deficiency as a result of which large accumulated losses had to be sustained by this unit and it was not necessarily on account of the fact that there was any dearth of raw materials. This unit also got raw materials just like any other unit in the country.

**SHRI B. C. PATTANAYAK:** Actually, this statement is not correct, Sir. I want to know what the policy of the Government is with regard to supplying of raw materials to different tube industries. I want to know whether this Company was supplied raw materials which were imported at a higher price or not.

**SHRI S. M. KRISHNA:** Sir, the Government does not believe in making any discrimination in the matter of import of raw materials and then in distributing the imported raw materials to the various units which are located in the country depending on their installed capacity and a uniform practice is being continuously followed.

**SHRI B. C. PATTANAYAK:** What is the price difference? Sir, I asked about the price difference. Then, Sir, my second question is: what is the labour strength of this Company and what steps is the Government going to take to help the labourers there?

**SHRI S. M. KRISHNA:** The labour strength in the Kalinga Tubes is 750.

**SHRI SANTOSH KUMAR SAHU:** Sir, from the replies given we find that this is one of the industries which have become sick and that this is going to be closed down. In view of the fact that the industry is located in a backward area and also in view of the fact that a large number of labourers are going to be unemployed, will the Government consider taking some measures? I would like to know what measures will be taken to run this industry with efficiency so that there is some industrial progress in the backward area.

**SHRI S. M. KRISHNA:** Sir, I quite appreciate the concern of the honourable Member about this particular industry being located in an industrially backward area of Orissa. This is all the more reason why the Government of India took certain steps and the first step was the merger of the Company with another company which was making profits which is known as M/s. Indian metal and Ferro Alloys Limited. Then again, Sir, a plan for revival was called for from this amalgamated Company and they made certain proposals for revival in 1981. But, while that revival plan was considered at the Secretariat level, in 1983 January, they came forward with altogether a different kind of revival plan which is being considered at the Industry Ministry's level.

**MR. DEPUTY CHAIRMAN:** All right. Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### Statehood to Delhi

\*164. **SHRI KALRAJ MISHRA:**

**SHRI JAGDISH PRASAD MATHUR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the public demand for the grant of Statehood to the Union Territory of Delhi; and